

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th APRIL, 2024, 10:30 A.M.

CP /16/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Rishi Prasad Agarwal, 2. Sunita Agarwal, 3. Shreyan Goyal, 4. Rhea Goyal, 5. RP Metaliks Pvt. Ltd. Vs Druk Fules Ltd. 2. Balwan Bhama, 3. Youdhistra Bhama, 4. Krishna Bhama, 5. Gaurav Bhama & Two Others
UNDER SECTION	U/s 241/242 /244 & 58/59 of Comp. Act, 2013

For Petitioner (s) : Ms. S. Choubey, Adv.
Ms. S. Khaitan, CS

For Respondent (s) : Mr. Y. Bhama, R-3 in Person
Mr. A. Jain, Adv.

ORDER

Petitioner's Counsel present. R-3 is present in person. R1 to R7 (except R-3) are represented by Ld. Counsel Mr. A Jain. Matter heard at length. **Reserve for Order.**

Both sides are permitted to file written notes of arguments not exceeding 5 pages within 3 working days.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**